

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:739  
ANSWERED ON:01.03.2013  
AUGMENTATION OF NABARD  
Antony Shri Anto

**Will the Minister of FINANCE be pleased to state:**

- (a) whether the Government proposes to augment the sphere of the National Bank for Agriculture and Rural Development (NABARD) by raising its authorized capital base and bringing multi-State cooperative societies under its ambit;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government in this regard?

**Answer**

The Minister of State in the Ministry of Finance (Shri Namo Narain Meena)

(a) to (c):- The Government has approved a proposal, for introduction of a Bill, for amending the National Bank for Agriculture and Rural Development (NABARD), Act, 1981, which, inter alia, envisages raising the authorized capital of NABARD from Rs. 5,000 crore to Rs. 20,000 crore and enlarging the meaning of Cooperative Societies to include multistate cooperative societies under any Central law or any other Central or State law relating to cooperative societies.